

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)

ORDER

No. 756

Dated: 06-10-2016

Sanction is hereby accorded to the retirement on Superannuation of below mentioned officials of Subordinate Courts of Jammu Province (Divisional Cadre) with effect from the dates shown against their respective names:

S. No.	Name of the Officer/Official S/Shri	Present place of Posting & Designation	Date of Birth	Date of Retirement
1.	Tariq Shaheen	SO (Adm.), PDJ Court, Jammu	20.10.1957	31.10.2017
2.	Ms. Neelam Kumari	SO, PDJ Court, Jammu	16.01.1957	31.01.2017
3.	Anil Kumar Kotwal	SO, PDJ Court, Bhandarwah	18.03.1957	31.03.2017
4.	Bharat Chand	SO, Spl. Anti-corruption Court for CBI Cases, Jammu	31.10.1957	31.10.2017
5.	Bhagwan Dass	SO, PDJ Court, Kathua	08.06.1957	30.06.2017
6.	Ved Prakash	SO, PDJ Court, Poonch	14.03.1957	31.03.2017
7.	Subash Chander Gupta-I	Nazir/HA, Munsiff Court, Kalakote	05.05.1957	31.05.2017
8.	Ms. Satnam Kour	Nazir/HA, Spl. Anti-corruption Court, Jammu	16.08.1957	31.08.2017
9.	Mohd. Hussain	Nazir/HA, Excise Mag. Court, Jammu	02.10.1957	31.10.2017
10.	Aslam Parvez	Nazir/SA, Spl. Mobile Magistrate Court, Rajouri (13 th FC)	01.04.1957	31.03.2017
11.	Jagdish Raj	DRK/SA, PDJ Court, Poonch	27.05.1957	31.05.2017

By order.


(G. M. Parray)
Joint Registrar
06/10/16

Dated:

No. 610-22 IPSY-06
Copy to:-

- 1) Registrar General, High Court of J&K for information.
- 2) Registrar Vigilance, High Court of J&K with the direction to intimate the concerned Presiding Officers regarding pending of enquiry, if any, before him.
- 3--7) Pr. District & Sessions Judge, Jammu/Kathua/ Poonch/ Bhandarwah/Rajouri.
- 8) Special Judge (Anti-corruption) for CBI Cases, Jammu.
- 9) Special Judge (Anti-corruption), Jammu.

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)

ORDER

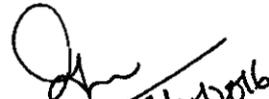
No. 755

Dated: 06-10-2016

Sanction is hereby accorded to the retirement on Superannuation of below mentioned officers/officials of Subordinate Courts of Kashmir Province (**Divisional Cadre**) with effect from the dates shown against their respective names:

S. No.	Name of the Officer/Official S/Shri	Present place of Posting & Designation	Date of Birth	Date of Retirement
1.	Mukhtar Ahmad Wafai	SO (Records) Pr. D&S Court, Srinagar	01.02.1957	31.01.2017
2.	Mushtaq Ahmad Bhat	SO (Adm.) Pr. D&S Court, Srinagar	15.01.1957	31.01.2017
3.	Bashir Ahmad Wagay	SO (Reader) Pr. D&S Court, Budgam	13.06.1957	30.06.2017
4.	Mohd. Shafi Reshi	SO (Reader) Pr. D&S Court, Anantnag	07.03.1957	31.03.2017
5.	Gh. Ahmad Bhat	SO Pr. D&S Court, Ganderbal	08.09.1957	30.09.2017
6.	Ms. Anjli Bakshi	PA-Cum-Sr. Scale Stenographer, Addl. District Court (BC), Srinagar	01.04.1957	31.03.2017
7.	Mohd. Amin Mir	HA/Nazir, Municipal Magistrate Court, Srinagar	01.04.1957	31.03.2017
8.	Shabir Ahmad Khan	HA/Nazir, Munsiff Court, Tangdhar	10.03.1957	31.03.2017
9.	Abdul Rashid Wani	HA/Nazir, CJM Court, Budgam	10.04.1957	30.04.2017
10.	Ghulam Mohd. Dar	HA/Nazir, Sub Judge/CJM Court, Handwara	06.05.1957	31.05.2017
11.	Mohd. Sadiq Dar	HA, attached with PDJ Court, Anantnag	08.04.1957	30.04.2017

By order.


(G. M. Paray)
Joint Registrar
06/10/16

No. 597-609/PSY-06

Dated: 06-10-2016

Copy to:-

- 1) Registrar General, High Court of J&K for information.
- 2) Registrar Vigilance, High Court of J&K with the direction to intimate the concerned Presiding Officers regarding pending of enquiry, if any, before him.
- 3-7) Pr. District & Sessions Judge, Srinagar/ Anantnag/ Budgam/Ganderbal/ Kupwara.
- 8) Addl. District & Sessions Judge (Bank cases), Srinagar.
- 9-10) CJM/Sub Judge, Budgam/Handwara.

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)**

ORDER

No. 754

Dated: 06-10-2016

Sanction is hereby accorded to the retirement on Superannuation of below mentioned Officers of Subordinate Courts of the State (State Cadre) with effect from the dates shown against their respective names:

S. No.	Name of the Officer S/Shri	Present place of Posting & Designation	Date of Birth	Date of Retirement
1.	Govind Ram Sharma	Adm. Officer, PDJ Court, Baderwah	30.08.1957	31.08.2017
2.	Om Parkash	Adm. Officer, PDJ Court, Jammu	08.04.1957	30.04.2017
3.	Santosh Kumar Bhat	Adm. Officer, PDJ Court, Srinagar	25.03.1957	31.03.2017
4.	Mohd. Sharief Beigh	Accounts Officer, PDJ Court, Srinagar	09.08.1957	31.08.2017
5.	Mohd. Saleem Sheikh	Accounts Officer, PDJ Court, Jammu	18.05.1957	31.05.2017
6.	Wajahat Hussain	Accounts Officer, PDJ Court, Udhampur	10.10.1957	31.10.2017

By order.

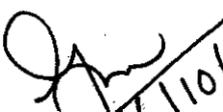

(G. M. Parray)
(Joint Registrar)
06/10/16 6/10/16

No. 590-96/PSY-06

Dated: 06-10-2016

Copy to:-

- 1) Registrar General, High Court of J&K for information.
- 2) Registrar Vigilance, High Court of J&K with the direction to intimate the concerned Presiding Officers regarding pending of enquiry, if any, before him.
- 3-6) Pr. District & Sessions Judge, Srinagar/Jammu/Baderwah/Udhampur for information and necessary action. All the presiding Officers are directed to verify the retirement age of retirees with their service books and in case any disparity appears the same may be intimated to this Secretariat forthwith. They are further directed to take necessary steps under rules for preparation of their pension cases.
- 7) Incharge NIC for uploading in High Court website.


17/10/2016